

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 113 OF 2015 &
IA NOS. 183, 184, 185 & 186 OF 2015 &
IA NO. 1255 OF 2018**

Dated: 5th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Niko Resources Ltd. Appellant(s)
Versus
Petroleum and Natural Gas Regulatory Board & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Abhas Kumar
Mr. K. R. Sasi Prabhu
Mr. Aditya Shandilya
Mr. Tushar Bharadwaj

Counsel for the Respondent(s) : Mr. Rajinder Kaul for R-1

Ms. Telma Raju
Ms. Aditi for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **9-1-2019**.

**(B. N. Talukdar)
Technical Member (P&NG)**

tpd/pk

**(Justice Manjula Chellur)
Chairperson**